

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 03
Ivn. P(IBC) No. 03/JPR/2023
CP No. (IB)- 21/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Airen Copper Pvt. Ltd. ... Operational Creditor/Applicant
Versus
Fatehpuria Transformers and Switchgears Pvt. Ltd.
... Corporate Debtor/Respondent

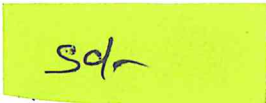
Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -


For the Applicant : Rajesh Kumar Gautam, Adv.
For the Respondent : Aman Kacheria, Adv.
Aditya Mapara, Adv.

ORDER

Heard Mr. Rajesh Kumar Gautam, Adv. appearing on behalf of the
Petitioner. Mr. Aman Kacheria, Adv. along with Mr. Aditya Mapara, Adv.
appearing on behalf of the Respondent. **Submissions heard. Order is reserved.**



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 05, 2024